

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-120/2001/6742/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
Presiding officer,  
Industrial Tribunal,  
Cachar, Silchar

Dated Guwahati the 17<sup>th</sup> December, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2021/433 dated 16.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 24.12.2021 and casual leave for five days from 27.12.2021 to 31.12.2021 with station leave permission from the morning of 24.12.2021 till the evening of 02.01.2022.** The District and Sessions Judge, Cachar, Silchar and in his absence the in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-120/2001/ 6743-44 /A, dated , 17-12-2021**  
Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.

S.P. 12/12/21  
**JT. REGISTRAR (VIGILANCE)**

Pda